COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 281 OF 2017 IN DFR NO. 923 OF 2017

Dated: 24th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

J.K. Cement Works ...Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. M.G.Ramachandran

Ms. Poorva Saigal

Ms. Anushree Bardhan for R-1 to R-3

Mr. R.K.Mehta

Ms. Himanshi Andely

Mr. Elangbam Premjit Singh for R-4

<u>ORDER</u>

IA NO.281 of 2017 (Appl. for condonation of delay)

Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent Nos. 1 to 3 and Mr. R.K. Mehta takes notice on behalf of Respondent No.4. Notice be issued to the other Respondents returnable on 24.05.2017. Dasti, in addition, is permitted.

List the matter on <u>24.05.2017</u>.

(I.J. Kapoor) Technical Member

ts/kt

(Justice Ranjana P. Desai) Chairperson